

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 7th May, 2024, 10:30 A.M.CP (IB) No. 14/CB/2021, IA (IB) No. 15/CB/2024, New IA (IB) No.
135/CB/2024Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rourkela Steel Syndicate -Vs- Metistech Fabricators Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) Ms. Aditi Sharma, Adv.

For Respondent (s) Abhijeet Agarwal, Advocate in IA 15 of 2024

ORDER**IA (IB) No. 15/CB/2024**

Ld. Counsel Ms. Aditi Sharma appears for the petitioner. Ld. Counsel Mr. Abhijeet Agarwal appears for the respondent. This is an application filed under Section 19(2) of IBC, RP represents that respondent is rendering required assistance and requested the matter be called after three weeks. Time is granted. List the matter on 11.06.2024.

IA (IB) No. 135/CB/2024

This is an application filed by the liquidator for extension of the time-period for completion of CIRP period of 90 days. Await Hardcopy. List the matter by 11.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)